

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3381  
ANSWERED ON:07.09.2007  
GREATER AUTONOMY TO ICAI  
Pallani Shamy Shri K.C .

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to give greater autonomy to the Institute of Chartered Accountants of India (ICAI);
- (b) if so, the details thereof;
- (c) whether the ban on fee sharing by practicing CAs with other professionals has been removed; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) No, Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.